

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5131**  
ANSWERED ON 02/04/2025

**OBJECTIVES OF PM-SGMBY**

5131. DR. HEMANT VISHNU SAVARA  
SHRI GAJENDRA SINGH PATEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that the objectives of Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PMSGMBY) is to provide free electricity to households and if so, the details thereof;
- (b) the details of eligibility criteria/conditions for availing the benefits of the yojana; and
- (c) the details of incentives/benefits that the Government proposes to provide to those installing rooftop solar panels?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) to (c) The Ministry of New and Renewable Energy is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in the country since February 2024. One of the key objectives of the PMSG: MBY is to help in generation of free/low-cost electricity up to 300 units per month to an individual household by installation of rooftop solar plant with central financial assistance (CFA) as under:

- For individual households, the CFA is Rs. 30,000/- per kWp for the first 2 kWp and Rs. 18,000/- per kWp for the additional one kWp. The subsidy is capped at 3 kWp rooftop solar plant capacity for individual household.
- For Group Housing Societies/ Residential Welfare Associations (GHS/RWA) the CFA is Rs. 18,000/- per kWp with rooftop solar plant capacity limit of 500 kWp.
- In case of special category states/UTs including Uttarakhand, Himachal Pradesh, J&K, Ladakh, States in the North East Region, UTs of A&N and Lakshadweep, the CFA is 10% higher.

All individual households and GHS/RWA having grid connected electricity connection under residential sector are eligible to participate in the scheme.

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